

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Review Petition No. 10/RP/2017**

**and**

**Review Petition No. 16/RP/2017**

**in**

**Petition No. 384/TT/2014**

**Review Petition No. 10/RP/2017**

**Subject:** Review Petition No. 10/RP/2017 seeking review of order dated 16.1.2017 in Petition No. 384/TT/2014.

**Petitioner:** Parbati Koldam Transmission Company Limited (PKTCL)

**Respondent:** Rajasthan Rajya Vidyut Prasaran Nigam Limited and 19 others

**Review Petition No. 16/RP/2017**

**Petitioner:** NTPC Limited

**Respondent:** Parbati Koldam Transmission Company Limited and 19 others

**Date of Hearing:** 5.6.2018

**Coram:** Shri P.K. Pujari, Chairperson  
Shri A.K. Singhal, Member  
Shri A.S. Bakshi, Member

**Parties present:** Shri M.G. Ramachandran, Advocate, NTPC  
Shri Pulkit Aggarwal, Advocate, NTPC  
Shri M.K. Malviya, NTPC  
Shri B.B. Panda, NTPC  
Ms. Aparajita Upadhayay, Advocate, PKTCL



## Record of Proceedings

The learned counsel for PKTCL requested for a short adjournment. The Commission while adjourning the matter observed that no further adjournment will be granted in the matter.

2. The Commission directed to list the matter on 3.7.2018 for final hearing.

By Order of the Commission

sd/-  
(T. Rout)  
Chief (Legal)

